

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3893
TO BE ANSWERED ON 24.03.2025**

WELFARE SCHEMES FOR LABOURERS IN WEST BENGAL

3893. MD ABU TAHER KHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the steps taken by the Government for the welfare of labourers along with health schemes to be provided to the labourers in West Bengal; and**
- (b) the details of the schemes run by the Government for welfare of labourers in the country along with expenditure incurred on these schemes?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): Central Government runs various schemes for welfare of workers in the country, including the state of West Bengal. These schemes include (i) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), (ii) Pradhan Mantri Suraksha Bima Yojana (PMSBY), (iii) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM), (iv) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers, (v) Employees State Insurance Scheme, (vi) Public Distribution System through One- Nation-One-Ration-Card Scheme under National Food Security Act, (vii) Deen Dayal Upadhyay Gramin Kaushal Yojana, (viii) Pradhan Mantri Awas Yojana, (ix) Mahatma Gandhi Bunkar Bima Yojana, (x) Deen Dayal Antyodaya Yojana, (xi) PMSVANidhi, (xii) Pradhan Mantri Kaushal Vikas Yojana among others.

In addition, State Governments also run specific schemes for the welfare of the labourers.

Budget allocations and expenditure are as per provisions of the schemes.
